

**BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL
PRINCIPAL BENCH, NEW DELHI
in
Original Application No. 927 of 2024**

IN THE MATTER OF: -

SOCIETY FOR PROTECTION OF CULTURE,
HERITAGE, ENVIRONMENT, TRADITION AND
PROMOTION OF NATIONAL AWARENESS (REGD.)
ALSO KNOWN AS SP-CHETNA **...APPLICANT**
Versus

DELHI DEVELOPMENT AUTHORITY & ORS.
...RESPONDENTS

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Ashik Abhishek

RESPONDENT NO. 1 / DDA

Through

Prabhsahay Kaur

PRABHSAHAY KAUR

STANDING COUNSEL, DDA

Ch. No. 184, Lawyers Chamber Block II,

New Delhi – 110016

Phone: 9810158581

Email: sahayk@gmail.com

Enroll: D/737/2008

Place: New Delhi

Date: 16.02.2026

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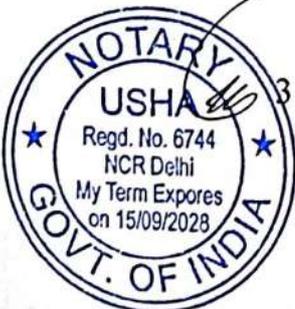
DELHI DEVELOPMENT AUTHORITY & ORS.

...RESPONDENTS

**ADDITIONAL AFFIDAVIT ON BEHALF OF
RESPONDENT NO.1 / DELHI DEVELOPMENT
AUTHORITY**

I, Ashish Abhishek, S/o Late Ramanand Singh, aged about 33 years, currently posted as Assistant Engineer in the office of Executive Engineer HCD-4 at Delhi Development Authority, having office at Nehru Place (adjacent to BSES Bhawan), Delhi, do hereby solemnly affirm and declare as under: -

1. That the Deponent is well conversant with the facts and circumstances of the case, as per the records maintained by the Department and as such is competent to swear and depose the present affidavit.
2. That the additional affidavit is being filed in compliance of order dated 24.11.2025 passed by this Hon'ble Tribunal in the captioned matter.
3. That by way of order dated 31.07.2024 and 23.10.2024 passed by this Hon'ble Tribunal, the Applicant confined the



relief in the present OA only to the issue of revival of Kitchner Lake.

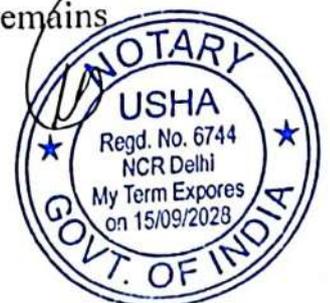
4. It is submitted that in accordance with the directions of this Hon'ble Tribunal, fresh water samples were collected and submitted to the laboratory for testing. A total of three samples were submitted, including two samples from the subject waterbody (Kitchner Lake) and one from the STF outlet proposed to be connected to the lake.

a. Samples from the lake were collected on 14.01.2026 and 02.02.2026. As per the laboratory reports dated 19.01.2026 and 07.02.2026, the pH level, Total Suspended Solids, Faecal Coliform, and other parameters were found to be within permissible thresholds.

b. The STP sample collected on 02.02.2026 and tested on 07.02.2026 also confirmed that all relevant parameters were well within prescribed limits, thereby indicating that the treated water is suitable for facilitating the revival of Kitchener Lake.

A copy of the Laboratory Test Results for Kitchner Lake dated 19.01.2026 and 07.02.2026 is annexed as **ANNEXURE A-1**. A copy of the Laboratory Test result dated 07.02.2026 for the STP near RR Base Hospital is annexed as **ANNEXURE A-2**.

5. That with respect to the communication with the Military Engineering Service (MES) Department, no response has been received from MES as of date. The matter remains under continuous follow-up.



6. It is clarified that the cleanliness of the lake is being maintained on a periodic basis. The current cleaning tender is valid up to 31.07.2026. A fresh tender shall be initiated prior to the expiry of the existing tender to ensure uninterrupted cleaning and maintenance of the lake. A copy of letter dated 21.07.2025 showing acceptance of the current cleaning tender is annexed as **ANNEXURE A-3**. Photographs dated 16.02.2025 depicting the present status of the lake are annexed as **ANNEXURE A-4**.
7. That the Answering Respondent states and submits that it is scrupulously attempting to follow all the directions passed by this Hon'ble Tribunal and is putting forth all the necessary efforts to ensure the successful revival and rejuvenation of the Kitchener Lake.
8. The Answering Respondent has the utmost respect for this Hon'ble Tribunal, stands bound by its orders and shall continue to abide by all the orders/directions issued by this Hon'ble Tribunal.

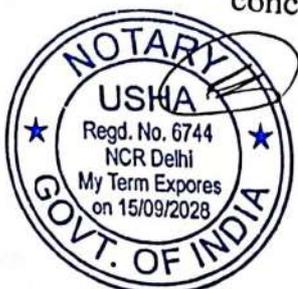
Ashish Abhishek

DEPONENT
Er. ASHISH ABHISHEK
Assistant Engineer-V
Hort. Civil Division-IV
Delhi Development Authority

VERIFICATION:

16 FEB 2026

Verified in New Delhi on this _____ day of February 2026 that the contents of the above affidavit are true and correct to my knowledge based on the records of the Delhi Development Authority. NO part of it is false and nothing material has been concealed therefrom.



16 FEB 2026

Ashish Abhishek

DEPONENT
Er. ASHISH ABHISHEK
Assistant Engineer-V
Hort. Civil Division-IV
Delhi Development Authority


Certificate of Analysis

7.8 F-01(B)

PARTY CODE : O/DLH/056

 PARTY : OFFICE OF THE ASSISTANT ENGINEER-V
 HORTICULTURE CIVIL DIVISION-4, NEHRU PLACE, NEW
 DELHI-110019

 SAMPLE : WATER FROM KITCHENER LAKE AT DHAULA KUAN,
 DELHI

Sample Qty. : 2.5 LTRS

DT Recd : 14-01-2026

REPORT NO. : CWM00132602

 Ref No. : F-7 (26)AE-V/HCD-4/
 DDA/2025-26/04

RESULTS OF ANALYSIS
 Reference : EP Act Standard / DPCC

 Description : One sealed Lake Water sample (from Kitchener Lake) was received by us on
 14/01/2026.

PARAMETERS	Results	Limit (Max.)	Protocols
pH	: 7.61	5.5 to 9	IS: 3025 (P-11)
Total Suspended Solids	: 90 mg/L	100 mg/L	IS: 3025 (P-17)
Chemical Oxygen Demand	: 235 mg/L	250 mg/L	IS: 3025 (P-58)
Biochemical Oxygen Demand (at 27 deg. C for 3 days)	: 27.6 mg	30 mg/L	IS: 3025 (P-44)
Dissolved Oxygen	: 4.2 mg/L	4 mg/L (Min.)	IS: 3025 (P-38)
Total Nitrogen (as N)	: 4.2 mg/L	10 mg/L	IS: 3025 (P-34)
Total Phosphorous	: 0.72 mg/L	1 mg/L	IS: 3025 (P-31)
Free Ammonia	: 0.89 mg/L	5 mg/L	IS: 3025 (P-34)
Faecal Coliform	: 90 MPN/100 ml	100 MPN/100 ml	APHA (24th) (9221E)

Date of performance : 14/01/2026 to 19/01/2026

SAMPLE NOT DRAWN BY US



DATE 19-01-2026

Analyst / Auth. Signatory

Person Inc. / Auth. Signatory / Verified by

(J.S.CHADHA)

Page 1 of 1 Ky / Ky

- NOTE: 1. Results listed refer only to the tested sample & applicable parameters. Endorsement of products is neither inferred nor implied.
 2. Liability of laboratory is limited to the invoiced amount only. Any dispute arising out of this report shall be subject to Delhi jurisdiction only.
 3. The Report shall not be reproduced either in full or part without the written approval of laboratory.
 4. Sample shall be disposed off after issue of Test Report unless specified.



CATTS LABS AND RESEARCH PRIVATE LIMITED



AN ISO 9001 - 2015 CERTIFIED MoEF RECOGNISED GOVT. APPROVED TEST HOUSE

Trusted Analytical & Research House

5

Certificate of Analysis

7.8 F-01(B)

PARTY CODE : O/DLH/056

PARTY : OFFICE OF THE ASSISTANT ENGINEER-V
HORTICULTURE CIVIL DIVISION-4, NEHRU PLACE, NEW
DELHI-110019

SAMPLE : WATER FROM KITCHENER LAKE AT DHAULA KUAN,
DELHI

REPORT NO. : CWM00122602
Ref No. : F-7 (26)AE-V/HCD-4/
DDA/2025-26/05

Sample Qty. : 2.5 LTRS

DT Recd : 02-02-2026

RESULTS OF ANALYSIS

Reference : EP Act Standard/Customer Requirements

Description : One sealed Lake Water sample (from Kitchener Lake) was received on 02/02/2026.			
PARAMETERS	Results	Limit (Max.)	Protocols
pH	: 7.45	5.5 to 9	IS: 3025 (P-11)
Total Suspended Solids	: 95 mg/L	100 mg/L	IS: 3025 (P-17)
Chemical Oxygen Demand	: 242 mg/L	250 mg/L	IS: 3025 (P-58)
Biochemical Oxygen Demand (at 27 deg. C for 3 days)	: 28.4 mg	30 mg/L	IS: 3025 (P-44)
Dissolved Oxygen	: 4.3 mg/L	4 mg/L (Min.)	IS: 3025 (P-38)
Total Nitrogen (as N)	: 4.3 mg/L	10 mg/L	IS: 3025 (P-34)
Total Phosphorous	: 0.80 mg/L	1 mg/L	IS: 3025 (P-31)
Free Ammonia	: 0.92 mg/L	5 mg/L	IS: 3025 (P-34)
Faecal Coliform	: 95 MPN/100 ml	100 MPN/100 ml	APHA (24th) (9221E)

Date of performance : 02/02/2026 to 07/02/2026

SAMPLE NOT DRAWN BY US



DATE 07-02-2026

Analyst / Auth. Signatory

Person Inc. / Auth. Signatory / Verified by

(J.S.CHADHA)

Page 1 of 1 Ky / Ky

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4. Sample shall be disposed off after issue of Test Report unless specified.



Certificate of Analysis

7.5 F-01(B)

PARTY CODE : O/DLH/056

PARTY : OFFICE OF THE ASSISTANT ENGINEER-V
HORTICULTURE CIVIL DIVISION-4, NEHRU PLACE, NEW
DELHI-110019SAMPLE : STP TREATED WATER FROM STP AT RR BASE HOSPITAL
AT DHAULA KUAN, DELHI

REPORT NO. : CWM00112602

Sample Qty. : 2.5 LTRS

DT Recd : 02-02-2026

Ref No. : F-7 (27)AE-V/HCD-4/
DDA/2025-26/08

RESULTS OF ANALYSIS

Reference : EP Act Standard/Customer Requirements

Description : One sealed Effluent Water sample (STP Treated Water) was received by us on
02/02/2026.

PARAMETERS	Results	Limit (Max.)	Protocols
pH	: 7.64	5.5 to 9	IS: 3025 (P-11)
Total Suspended Solids	: 8 mg/L	20 mg/L	IS: 3025 (P-17)
Chemical Oxygen Demand	: 28 mg/L	50 mg/L	IS: 3025 (P-58)
Biochemical Oxygen Demand (at 27 deg. C for 3 days)	: 8.2 mg	10 mg/L	IS: 3025 (P-44)
Dissolved Oxygen	: 4.7 mg/L	4 mg/L (Min.)	IS: 3025 (P-38)
Total Nitrogen (as N)	: 1.9 mg/L	10 mg/L	IS: 3025 (P-34)
Total Phosphorous	: 0.19 mg/L	1 mg/L	IS: 3025 (P-31)
Free Ammonia	: Not detected	1.2 mg/L	IS: 3025 (P-34)
Faecal Coliform	: 87 MPN/100 ml	100 MPN/100 ml	APHA (24th) (9221E)

Date of performance : 02/02/2026 to 07/02/2026

SAMPLE NOT DRAWN BY US



DATE 07-02-2026

Analyst / Auth. Signatory

Person Inc. / Auth. Signatory / Verified by

(J/S.CHADHA)

Page 1 of 1 Ky / Ky

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3. The Report shall not be reproduced either in full or part without the written approval of laboratory.
4. Sample shall be disposed off after issue of Test Report unless specified.



दिल्ली विकास प्राधिकरण / DELHI DEVELOPMENT AUTHORITY
 अधिशाषी अभियंता कार्यालय / OFFICE OF THE EXECUTIVE ENGINEER
 उद्यान सिविल खंड-4 / HORTICULTURE CIVIL DIVISION- 4
 नेहरू प्लेस, नई दिल्ली-110019 / NEHRU PLACE, NEW DELHI-110019
 (निकटवर्ती बीएसईएस भवन) / (ADJACENT BSES BHAWAN)
 ईमेल / E-MAIL:- eehcd4dda@gmail.com

No.: -F2(07)EE/HCD-4/A/cs/DDA/2025-26/ 145

Date 21/7/25

To,

M/s Gupta Construction
 133, Tower-10, Supreme Enclave
 Mayur Vihar Phase-I, Delhi-110092

Doc. 31/7/2025

Doc. 30/7/2026

Contact: 8448726860

NIT No.: 07/EE/HCD-4/DDA/2025-26

Name of Work: M/o completed scheme under Nazul A/c-II/HZ.

SH: Providing Manpower for cleaning of water body at M.P.Green Area and attached to Kitchener Lake at Dhaula Kuan under the territorial jurisdiction of Horticulture Division-IV/HZ/DDA..

Dear Sir,

Your percentage rate tender for the above work has been accepted on behalf of the Delhi Development Authority at the rates, terms and conditions given below :-

1. **Estimated Cost:** Rs. 25,09,302/- (Rs. Twenty five lacs nine thousand three hundred two Only)
2. **Quoted Amount:** Rs. 22,58,371.80 (Rs. Twenty two lacs fifty eight thousand three hundred seventy one and eighty paisa Only).
3. **Accepted Amount:** Rs. 22,58,372/- (Rs. Twenty two lacs fifty eight thousand three hundred seventy two Only).
4. **Time allowed:** 365 Days
5. **DSR Applicable:** DSR 2023 & Market Rate
6. **Rate Quoted by Agency:** 10% below on Estimated Cost.

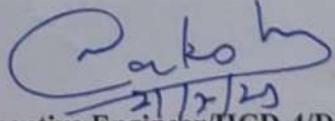
You are requested to attend this office to sign the agreement on non-judicial stamp paper worth Rs.100/- (Rupees One hundred only) within seven days from the date of issue of this letter. Please note that if you fail to sign the agreement within seven days, the acceptance of tender is likely to be withdrawn and earnest money and performance guarantee shall be forfeited.

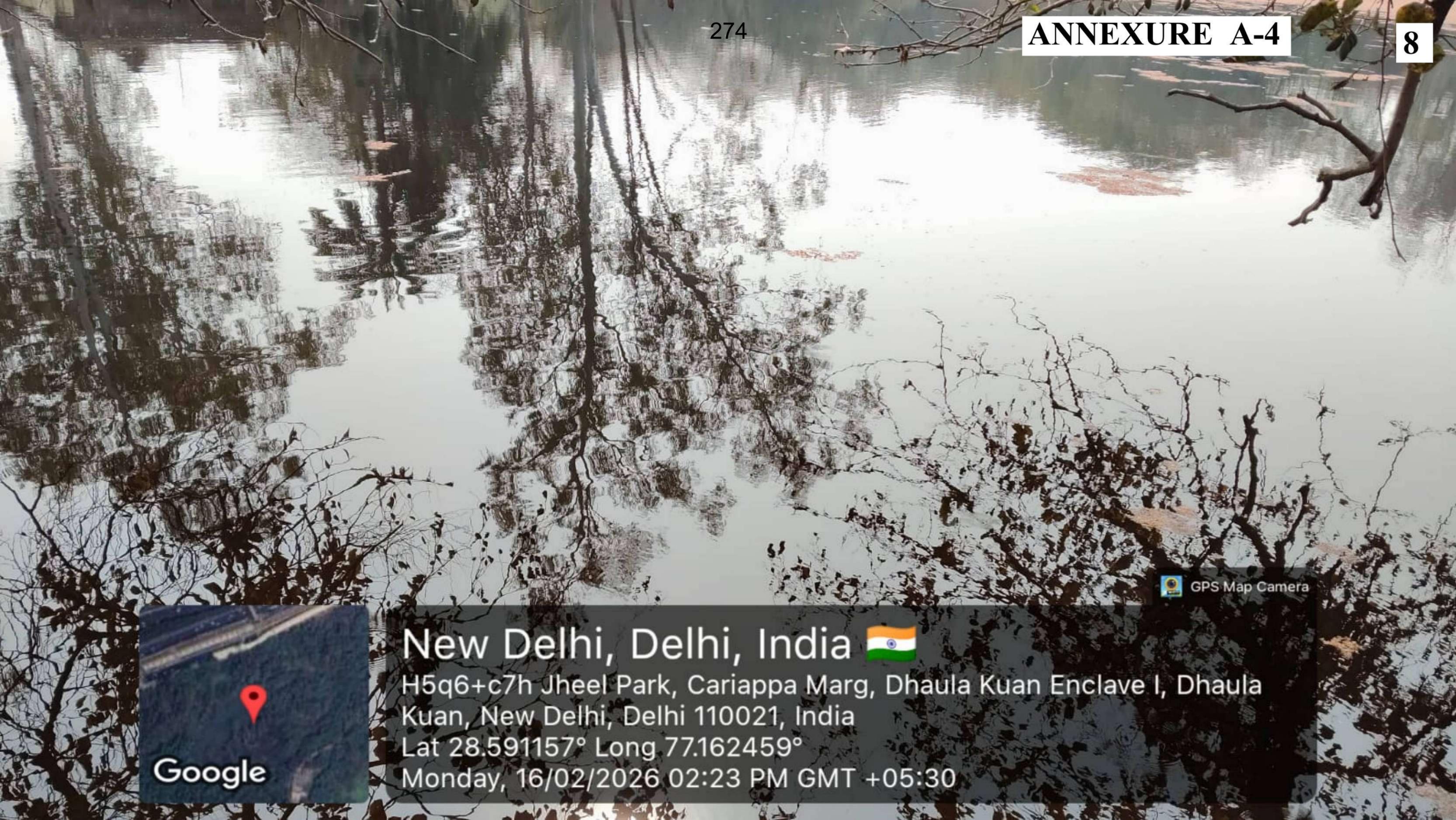
You are also requested to contact the Assistant Engineer-V of this office and start the work at once. Please note that the time allowed for carrying out the work as entered in the tender form shall be reckoned from the actual date of start which should be within 10 days from the date of issue of this letter to commence the work.

Executive Engineer/HCD-4/DDA

Copy to:-

1. SE/HCC-1/DDA, YSC Karkardoma for kind information.
2. Sr. A.O/ CAU(Hort,)/DDA.
3. All AE's, AE (P), AAO, HC & Notice Board of HCD-4/ DDA.
4. I.T.O, Contractor Circle, I.P.Estate, Income Tax building New Delhi.
5. Commissioner, Sales Tax Deptt., NCT of Delhi, ITO, New Delhi.
6. Labour Commissioner, 5 Sham Nath Marg Alipur Road, Delhi-54.
7. The Secy, DDA Contractor Association, 306 Masjid Moth Rai Sahib Market NDSE Pt.II N.Delhi.49.
8. Dy. Dir(System) to uploaded at DDA site.
9. DDA Website- dda tender @dda.org.in.
10. Guard file


 21/7/25
 Executive Engineer/HCD-4/DDA



GPS Map Camera



New Delhi, Delhi, India 

H5q6+c7h Jheel Park, Cariappa Marg, Dhaula Kuan Enclave I, Dhaula Kuan, New Delhi, Delhi 110021, India

Lat 28.591157° Long 77.162459°

Monday, 16/02/2026 02:23 PM GMT +05:30

 GPS Map Camera



New Delhi, Delhi, India

H5q6+c7h Jheel Park, Cariappa Marg, Dhaula Kuan Enclave I, Dhaula Kuan, New Delhi, Delhi 110021, India
Lat 28.591153° Long 77.162451°
Monday, 16/02/2026 02:23 PM GMT +05:30

Advance Service in OA 927/2024 [SP-CHETNA vs DDA & Ors.]

Prabhsahay Kaur <sahayk@gmail.com>

Mon, Feb 16, 2026 at 5:13 PM

To: "madhumita@casassociates.in" <madhumita@casassociates.in>, "sameer@casassociates.in" <sameer@casassociates.in>

Sir/Ma'am,

Please find attached the Additional Affidavit on behalf of Respondent No.1/DDA filed in the above-captioned matter.

This would be deemed as proper service as per the NGT Rules

Request you to acknowledge the same.

--

Regards

**Chambers of Ms. Prabhsahay Kaur
Advocates**

Ph: 8800695709 (Anil Kumar, Clerk and PS), 23387441

Chamber: 184, Block 2, Delhi High Court, New Delhi-03

Off: L-24, 2nd Floor, Hauz Khas Enclave, New Delhi 110016



Add Affidvait Final.pdf

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